

Trading Units of the Commission needed only provisions and no reserves

Chandiwalla Award in relations to Khadi Gramodyog Bhavan, New Delhi

Conversion of Dearness Allowance into House Rent Allowance in Khadi Gramodyog Bhavan, New Delhi

602 SHRI VEKARIA Will the Minister of COMMERCE be pleased to state

(1) whether the Dearness Allowance paid to the workers of the Khadi Gramodyog Bhavan New Delhi was converted into House Rent Allowance, and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) No, Sir

(b) Does not arise

Gratuity to the Employees of Khadi Gramodyog Bhavan, New Delhi

603 SHRI DHAN SHAH PRADHAN

Will the Minister of COMMERCE be pleased to state

(a) the latest position regarding the grant of Gratuity to the employees of the Khadi Gramodyog Bhavan, New Delhi run by the Khadi and Village Industries Commission, and

(b) when the final decision is likely to be taken on this long-standing demand of the staff of the Khadi Bhavan?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) and (b) It has recently been decided to extend the Gratuity Scheme to the trading staff of the Commission.

604 SHRI DHAN SHAH PRADHAN Will the Minister of COMMERCE be pleased to state the progress made so far in the matter of implementation of Chandiwalla Award in relation to the Khadi Bhavan New Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) Implementation of the Chandiwalla Award has been completed except for the following which have yet to be settled

(1) Implementation of Second Pay Commission recommendations,

(11) Finalisation of Seniority list, and

(111) Extension of Gratuity Benefit

Application of Second Pay Commission Recommendation in Khadi Gramodyog Bhavan, New Delhi

605 SHRI DHAN SHAH PRADHAN Will the Minister of COMMERCE be pleased to state

(a) the progress made so far in the matter of application of the Second Pay Commission's recommendations to the staff of the Khadi Gramodyog Bhavan, New Delhi,

(b) whether the final decision would be taken before the announcement of the Third Pay Commission's Report, and

(c) if not, the reasons therefore?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) to (c) The information is being collected and will be laid on the Table of the House.